

18

23.

05.01.2011

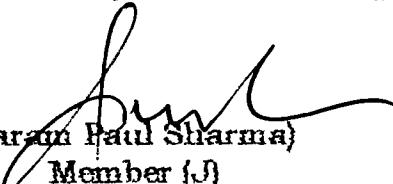
MA-2621/2010

OA-2864/2002

Present: Shri Deepak Verma, counsel for the applicant  
Shri S.M. Arif, counsel for the respondents

MA-2621/2010 has been filed for execution of the order of the Tribunal. It is submitted by Shri S.M. Arif, counsel for the respondents that the order of the Tribunal has been implemented and the Office Order dated 23.12.2010 has been issued in compliance. The consequential benefits to be paid to the applicant as a result of this order may be paid at an early date and definitely within a period of two months.

MA-2621/2010 stands disposed of accordingly.

  
(Dr. Dharam Paul Sharma)  
Member (J)

  
(Shailendra Pandey)  
Member (A)

cc.